

[Sh. Ajit Panja]

to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

- (1) Eighteenth Report on Action Taken on 144th Report (8th Lok Sabha) on Defective Ammunition.
- (2) Nineteenth Report on Action Taken on the 53rd Report (8th Lok Sabha) on Avoidable extra expenditure on the purchase of cross-bar telephone exchange equipment for various exchanges.
- (3) Twentieth Report on Action Taken on the 150th Report (8th Lok Sabha) on Outstanding Audit Objections.
- (4) Twenty First Report on Action Taken on the 167th Report (8th Lok Sabha) on Import and Distribution of Fertilizers.

---

SHRI HANNAN MOLLAH (Uluberia):  
What is this, Sir? (*Interruptions*)

MR. DEPUTY SPEAKER: Please take your seat. It is not correct. You cannot continue like this.

(*Interruptions*)

SHRI HANNAN MOLLAH: You are giving chance to others. (*Interruptions*)

MR. DEPUTY-SPEAKER: Please take your seat.

SHRI HANNAN MOLLAH: It is very wrong. It is very unfortunate. (*Interruptions*)

MR. DEPUTY SPEAKER: For one hour and forty-five minutes we have discussed

subjects which are not on the agenda. I am sorry. you can raise that later on.

(*Interruptions*)

SHRI HANNAN MOLLAH: It is very unfortunate. It is an injustice.

MR. DEPUTY SPEAKER: We will take it up tomorrow. For one hour and forty-five minutes we have discussed subjects which are not on the agenda. We will take it up tomorrow.

(*Interruptions*)

---

13.48 1/2 hrs.

[*English*]

#### BUSINESS OF THE HOUSE

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA: With your permission, Sir, I rise to announce that Government Business during the week commencing 4th March, 1991 will consist of:

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. General Discussion on the Interim Railway Budget for 1991-92.
3. Discussion and Voting on Demands for Grants on Account (Railways) for 1991-92.
4. Discussion and Voting on Supplementary Demands for Grants (Railways) for 1990-91.

5. Discussion and Voting on Demands for Excess Grants (Railways) for 1987-88.
6. Discussion on the Resolution regarding Railway Convention Committee.
7. Presentation of the Interim General Budget for 1991-92 on Monday, the 4th March, 1991 after the Question Hour.
8. General Discussion on Interim General Budget for 1991-92.
9. Discussion and Voting on
  - (a) Demands for Grants on Account (General) for 1991-92.
  - (b) Supplementary Demands for Grants (General) for 1990-91
  - (c) Demands for Excess Grants (General) for 1987-88.
10. Consideration and passing of Finance Bill, 1991.

SHRI RAM NAIK (Bombay North): I want to oppose it. In the entire agenda which has been shown and just now read out by the Minister, there is no mention of the dates on which the Presidential Address is to be discussed. (*Interruptions*)

MR. DEPUTY SPEAKER: It is on today's Agenda.

SHRI RAM NAIK: That is correct. (*Interruptions*)

SHRI SATYA PRAKASH MALVIYA: It is very much there on the Order Paper. (*Interruptions*)

SHRI RAM NAIK: It is on today's

Agenda. But today it will not be over. Now, the discussion on President's Address will be just given a go-by.

MR. DEPUTY SPEAKER: It is on today's Agenda. After this business is over, it will be taken up. It is in today's Agenda. After the items before that item are completed, we will take it up.

SHRI RAM NAIK: I agree.

MR. DEPUTY SPEAKER: It is listed as Item No. 12 in today's Agenda.

SHRI RAM NAIK: That I agree. Now, he has given the programme for the next week.

MR. DEPUTY-SPEAKER: We are starting it today. It is on the Agenda.

SHRI RAM NAIK: The point is that the discussion on the Railway Budget and all other discussions are shown from 4th onwards.

MR. DEPUTY SPEAKER: We are starting it today.

SHRI RAM NAIK: That is right. But it was earlier decided that the President's Address would be discussed for three days. He has now announced the next week's programme. That means from 4th onwards the discussion on the Railway Budget and the General Budget will start.

MR. DEPUTY SPEAKER: In fact, the item which is there today need not be mentioned in his report because he is mentioning those things which will be taken up later on. Let us not waste time. You have made the point.

Now, we take up Item No. 8